

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF OCTOBER 2021

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	845	12	43	814
Madras High Court - Commercial Appellate Division	123	21	10	134
Madurai Bench - Commercial Appellate Division	11	0	0	11

OCTOBER 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS. (C.D.). 65/2021	P1 – TALK MEDIA (P) LTD, REPRESENTED BY ITS AUTHORIZED SIGNATORY T.R.JAWAHAR, DIRECTOR. VS. R1 - TALK MEIDA EXPRESS TIMES, R-2 BHARANI PRESS,	1. R.PARTHASARATHY 2. RAHUL BALAJI 3. B.MADHAN BABU VS. 1. MR.K.S.GANESH BABU	16-09-2021	24-09- 2021
2	Madras High Court	Chennai	CS. (C.D.). 70/2021	P1 – MR.SAHIL KANSARIA PROPRIETOR OF M/S S.S.ENTERPRISES VS. R1 - M/S PONNRI STEEL INDUSTRIES REP. BY ITS PARTNER MR.ANAND GARG R-2 MRS.LALITHA DEVI, and 2 OTHERS	1. M/S A.R.KARUNAKARAN 2. BENJAMIN E MOSES 3. G.PRITHIVIRAJ VS.	07-09-2021	08-09- 2021
3	Madras High Court	Chennai	CS. (C.D.). 73/2021	P1 – MURUGAPPA ORGANO WATER SOLUTIONS PVT LTD, Represented Mr.David Fernandes Authorised Signatory VS. R1 - PAQUES ENVIRONMENTAL TECHNOLOGY INDIA PVT LTD, Rep By its Authorised Signatory mr.Sivakumar	1. M/S T.RAVICHANDRAN VS.	02-08-2021	04-08- 2021
4	Madras High Court	Chennai	CS. (C.D.). 75/2021	P1 – M.ARUMUGAM VS. R1 - D.SURESH SANJAY R-2 MR. R.MUTHU KUMAR R-3 MR. S.K. SHRAVAN SHANKAR	1. J.B.ABITHABANU 2. M/S . SYED DATHA JAFFAR HAMED VS.	13-08-2021	27-09- 2021

Form 3**List of cases in which Electronic Service of Process has taken place during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of OCTOBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit	576

Form 5

List of cases in which Case Management Hearing was held during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS. No. 634/2018	P1 – M/S. MATRIMONY. COM LTD., Rep by its Grl Manager - Legal & Regulatory, Mr. Ravichandran. VS. R1 - THODU NEEDA TELUGU MATRIMONY.,	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.S.PARTHASARATHY 2. J.LAVANYA	11-09-2018	01-10-2021
2	Madras High Court	Chennai	CS. No. 380/2019	P1 – BHARANI PICTURES PRIVATE LIMITED Rp by its Manager, Ramakrishna Bhatt, VS. R1 - DOORDARSHAN KENDRA(SAPTAGIRI CHANNEL) Rep by its Director R-2 DOORDARSHAN KENDRA (YADAGIRI CHANNEL) Rep.by its Director,	1. M/S.PL.NARAYANAN 2. R. VIGNESHKUMAR 3. S. JERALD LENIN VS. 1. M/S.N.RAMESH (SPC)	25-06-2019	01-10-2021
3	Madras High Court	Chennai	CS. No. 69/2020	P1 - INDCHEM SALES COPORATION, Rep.by its Partner Paresh Pratap Vasa VS. R1 – SURA LEATHERS PVT.LTD., Rep.by its RP.V.Duraisamy R-2 SATNUR RAMCHANDRA RAO RAMPRASAD and 2 OTHERS	1. M/S.R.VASUDEVAN VS. 1. M/S.B.TILAK NARAYANAN 2. K.SIVASUBRAMANIAN 3. M/S.D.EBENEZAR INBARAJ	14-02-2020	01-10-2021
4	Madras High Court	Chennai	CS. No. 70/2020	P1 - TECHNO CHEM DISTRIBUTORS, Rep.by its Partner Paresh Pratap Vasa VS. R1- SURA LEATHERS PVT.LTD., Rep.by its RP.V.Duraisamy R-2 SATNUR RAMCHANDRA RAO RAMPRASAD and 2 OTHERS	1. M/S.R.VASUDEVAN VS. 1. M/S.B.TILAK NARAYANAN 2. K.SIVASUBRAMANIAN 3. M/S.D.EBENEZAR INBARAJ	14-02-2020	01-10-2021
5	Madras High Court	Chennai	CS. No. 244/2020	P1 – M/S RAJ TELEVISION NETWORK LTD Rep.by its Director M.Ravindran VS. R1 - M/S KAVITHALAYA PRODUCTIONS PVT LTD, Rep.by its Executive Director Pushpa Kandaswamy R-2 ULTRA MEDIA AND ENTERTAINMENT PVT. LTD. And 1 OTHER	1. M/S.C.RAMESH VS. 1. M/S.C.SEETHAPATHY 2. A.UMASHANKAR 3. GAUTAM S.RAMAN	24-09-2020	01-10-2021
6	Madras High Court	Chennai	CS. No. 374/2017	P1 – G.R.APPARAJ, President, Chinthadripet Fish and Perishable Products Traders Society P-2 N.RAJASEKARAN and and 18 OTHERS VS. R1 - C.R.KASTURI R-2 SARAYPOU BASANTH and 12 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. SURESH SAMPATH VS. 1. M/S B.A.PRAKASH 2. S.SAMIRAJA 3. MR.P.S.AMALRAJ	02-05-2017	04-10-2021
7	Madras High Court	Chennai	CS. No. 640/2018	P1 - G.R.APPARAJ, President, Chinthadripet Fish and Perishable Products Traders Society, P-2 B.GANAPATHI and 8 OTHERS VS. C.R.B. SURESH BABU., R-2 N.RAJESEKARAN R-3 M.SHANMUGAM and 7 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIAN RAJ 3. SURESH SAMPATH VS. 1. M/S.N.RAMESH.	01-01-2018	04-10-2021
8	Madras High Court	Chennai	CS. No. 279/2019	P1 – P.JESYGAA, PROPRIETRIX JVKDS Enterprises VS. R1 - G.D.SANKAR R-2 RAJ TELEVISION NETWORK LTD Rep by its Managing Director, Mr. M. Raajhendhran,	1. M/S. WARAON AND SAIRAMS 2. P. NEETHI KUMAR 3. D. SARASWATHI VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR	16-04-2019	04-10-2021

Form 5

List of cases in which Case Management Hearing was held during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
9	Madras High Court	Chennai	CS. No. 626/2019	P1 – MR.V.SRIGANESH VS. R1 - S.GOPAL R-2 KUMUDHA	1. M/S.S.RAMESH 2. R.VENKATARAMAN 3. S.MALARMANNAN VS. 1. G.PALANI 2. R.PADMAPRIYA	24-10-2019	04-10-2021
10	Madras High Court	Chennai	CS. No. 718/2019	P1 – CAC INSURANCE COMPANY VS. R1 - ROYAL SUNDARAM GENERAL INSURANCE CO.LTD.	1. M/S.ESWAR KUMAR AND RAO VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	17-12-2019	04-10-2021
11	Madras High Court	Chennai	CS. No. 301/2018	P1 – C.PRAKASH, Propr. of M/s.Sri Kumaran, CD Collection & Electronics VS. R1 - ZEE ENTERTAINMENT ENTERPRISES, Mumbai. R-2 AIPLEX SOFTWARE PVT.LTD., Bangalore and 5 OTHERS	1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. V.PRASHANTH KIRAN VS. 1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR	27-04-2018	06-10-2021
12	Madras High Court	Chennai	CS. No. 565/2019	P1 – GLOBAL CONSUMER PRODUCTS PRIVATE LIMITED, Rep.by its Executive Vice President Kamal Kumar Agarwal, VS. R1 - GOLDEN CHOCOLATES PVT.LTD. Rep.by its M/D.	1. PERUMBULAVIL RADHA KRISHNAN 2. S.P.VIJAYARAGAVAN 3. AMINA S. VS. 1. DEVI.N	20-09-2019	06-10-2021
13	Madras High Court	Chennai	CS. No.654/2019	P1 – EMPEE HOTELS LTD., Rep.by its Executive Director, Sheeju Purushotheman VS. R1 - EDELWEISS ASSET RECONSTRUCTION Rep.by its Auth.Sign. R-2 HDFC BANK LTD. Rep.by its Auth.Sign. Egmore Branch	1. M/S.A.V.ARUN(1035/1994) 2. K.GANESAN 3. P.NANDAKUMAR VS. 1. M/S.S.INDUMATHI RAVI 2. N.SHARMILA	08-11-2019	06-10-2021
14	Madras High Court	Chennai	CS. No.196/2020	P1 – M/S. KALEESUWARI REFINERY PRIVATE LIMITED, Rep. by its Manager (Legal) Mr.A.Saravanan VS. R1 - M/S. ENNAR ENTERPRISES	1. M/S. VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. 1. M/S.G.RAMJI 2. R.SATHISH KUMAR 3. R.GOPIKA	26-08-2020	06-10-2021
15	Madras High Court	Chennai	CS. No. 8/2014	P1 – M/S. APEX LABORATORIES PVT.LTD VS. R1 - SREE SAI VARSHA NUTRITIONS REP.BY ITS PROPRIETOR K.GANGADHAR REDDY R-2 VYSHNAVI PHARMA REP.BY ITS PARTNER R-3 SRI VARI PHARMA	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. A.K.RAJARAMAN VS. 1. M/S.S.P.VIJAYARAGHAVAN 2. G.THANIGAIVEL 3. S.HARIHARAN	03-01-2014	07-10-2021
16	Madras High Court	Chennai	CS. No. 832/2009	P1 – M/S.MATRIMONY.COM LIMITED, rep by its Managing Director Mr.Janakiraman Murugavel VS. R1 - GOOGLE INDIA PVT LTD., R-2 PEOPLE INTERACTIVE PVT.LTD and 3 OTHERS	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.POOVAYYA AND CO. 2. G.BALASUBRAMANIAN 3. M/S.R.PARTHASARATHY	16-09-2009	08-10-2021

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List of cases in which Case Management Hearing was held during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
17	Madras High Court	Chennai	CS. No. 687/2017	P1 - ASHIQUE EXPORTS PVT.LTD. Rep.by Manager Mr.Biju Sukumaran VS. R1- KOYENCO SOAPS AND DETERGENTS Pvt.Ltd. Rep.by Managing Director. R-2 KOYENCO CONSUMER PRODUCTS Pvt.Ltd ., Rep.by Managing Director,	1. PERUMBULAVIL RADHAKRISHNAN 2. S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	05-09-2017	08-10-2021
18	Madras High Court	Chennai	CS. No. 744/2018	P1 – HINDUSTAN CLEANENERGY LTD Rep by its Authorised Signatory, Mr. R. Jaya Kumar VS. R1 - ALLCARGO LOGISTICS LTD	1. M/S. RAJ KUMAR JHABAKH 2. PREETI MOHAN 3. S. SREESH VS. 1. M/S.PUSHPA MENON 2. VIVEK MENON	01-11-2018	08-10-2021
19	Madras High Court	Chennai	CS. No. 381/2019	P1 – BHARANI PICTURES PRIVATE LIMITED Rep by its Manager, Ramakrishnan Bhatt VS. R1 - SRI VENKATESWARABAKTHI CHANNEL	1. M/S.PL.NARAYANAN 2. R. VIGNESHKUMAR 3. S. JERALD LENIN VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	25-06-2019	08-10-2021
20	Madras High Court	Chennai	CS. No. 305/2020	P1 – DHANAVILAS MADRAS SNUFF COMPANY, Rep. by its Partner K.Poongodi. VS. R1 - MURUGAVILAS TIRUPUR SNUFF CO.	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.RAJESH RAMANATHAN 2. R.BASKAR 3. N.SATHISH KUMAR	06-11-2020	08-10-2021
21	Madras High Court	Chennai	CS. No. 614/1998	P1 – APEX LABORATORIES PVT. LTD VS. R1 - APEX FORMULATIONS PVT.LTD	1. MR.R.SATHISHKUMAR VS. 1. M/S.BRINDA MOHAN 2. K.MUGUNTHAN 3. S.DIWAKAR	-	20-10-2021
22	Madras High Court	Chennai	CS. No. 369/2015	P1 – T.RAJENDAR VS. R1 - NANDAGOPAL R-2 LAKSHMAN R-3 D.IMAN SOUND FACTORY and 4 OTHERS	1. M/S.WARAON AND SAI RAMS VS. 1. M/S.R.BHARANIDHARAN 2. S.BALASUBRAMANIAN 3. R.KARUNAKARAN	28-04-2015	20-10-2021
23	Madras High Court	Chennai	CS. No. 76/2020	P1 -LIFESTYLE INTERNATIONAL PVT.LTD, Rep.by its Auth.Sign.K.Ravi P-2 RNA INTELLECTUAL PROPERTY LTD. VS. R1 - AIDA HOME CENTER, Kerala.	M/S.ARUN C.MOHAN VASUNDHARA ARUN BRINDA MOHAN VS. 1. M/S.SRICHARAN RANGARAJAN 2. K.GOWTHAMKUMAR 3. SHOBANA KOMAL	19-02-2020	20-10-2021
24	Madras High Court	Chennai	CS. No. 397/2017	P1 – M/S.YASIN IMPEX INDIA PVT.LTD. Rep.by its Genl.Manager N.Mohamed Rafeek VS. R1 - M/S.RAJA AGENCIES, R-2 M/S.BALAJI ALLIAZ GENERAL Insurance Company Ltd.,	1. M/S.NARMADHA SAMPATH 2. N.GANESHKUMAR VS. 1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY 3. M/S.M.B.GOPALAN ASSOCIATES	02-06-2017	22-10-2021
25	Madras High Court	Chennai	CS. No. 950/2017	P1 – M/S IL & FS FINANCIAL SERVICES Ltd, VS. R1- M/S.IND BARATH THERMAL POWER Ltd.,	1. M/S.MENON 2. KARTHIK 3. MUKUNDAN	14-11-2017	22-10-2021

Form 5

List of cases in which Case Management Hearing was held during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				R-2 M/S. IND BARATH POWER INFRA Ltd., and 4 OTHERS	VS. 1. M/S.AAV PARTNERS 2. A.ABDUL HAMEED 3. M/S.V.VISWANATHAN		
26	Madras High Court	Chennai	CS. No. 265/2019	P1 - HYUNDAI MERCHANT MARINE INDIA PVT LTD, REP BY ITS AUTHORISED SIGN, MR.T. CHANDRABHANU VS. R1 - CALYX CONTAINER TERMINAL PVT LTD, REP BY ITS DIRECTOR R-2 HEADWIN EXIM PVT LTD, Rep by its Director and 4 OTHERS	1. M/S.DEEPIKA MURALI 2. KARTHIK SUNDARAM 3. ASWINI VS. 1. M/S. BIJAI SUNDAR 2. DR. R. SUNITHA SUNDAR	10-04-2019	22-10-2021
27	Madras High Court	Chennai	CS. No. 579/2019	P1 - THE MADRAS SILKS INDIA PVT LIMITED, Rep.by its Director (Projects) PA.Ravindhiran VS. R1 - THE NEW INDIA ASSURANCE CO. LTD. Rep.by its Senior Divisional Manager	1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP VS. 1. M/S.S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	25-09-2019	22-10-2021
28	Madras High Court	Chennai	CS. No. 667/2019	P1- KALEESUWARI REFINERY PVT LTD, REP.BY ITS MANAGER (LEGAL) Mr.A.Saravanan VS. R1 - M/S. N.RANGA RAO AND SONS PVT LTD.,	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. 1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR-	22-11-2019	22-10-2021
29	Madras High Court	Chennai	CS. No. 62/2020	P1 - M/S.A.T.M.CONSTRUCTIONS (P)LTD., Rep.by its Director Faiz Mohammed VS. R1 - M/S.BHARATH PETROLEUM CORPORATION LTD, Rep.by its Senior Manager-Legal (South) R-2 M/S.BHARATH PETROLEUM CORPN.LTD. Rep.by its Territory Manager (Retail)	1. M/S.R.BALACHANDERAN 2. V.JAYAPRAKASH 3. V.TAMIZH SELVAN VS. 1. M/S.S.RAMASUBRAMANIAM & ASSOCIATES	12-02-2020	22-10-2021
30	Madras High Court	Chennai	CS. No. 110/2019	P1 - AUDITBOT INC Rep by its Power Agent, Mr. Veerashivaaji P-2 VEERASHIVAAJI VS. R1 - TOGGLENOW SOFTWARE SOLUTIONS PVT LTD R-2 RAGHU BODU R-3 CLEMATIS TECHNOLOGY SOLUTIONS INDIA PVT LTD	1. M/S. ARUN C.MOHAN VS. 1. M/S.E.SANTHANALAKSHMI 2. K.ARUNA 3. M.ARJUN	05-02-2019	25-10-2021
31	Madras High Court	Chennai	CS. No. 116/2019	P1 - FIVE STAR FILMS PVT LTD Rep by its Director, Mrs.K. Kalaiselvi VS. R1 - SRI THENANDAL FILMS Rep by its Proprietor, Mr. Ramasamy Narayanan Alias Murali R-2 ATLEE ALIAS ARUNKUMAR R-3 SATHYA MOVIES Rep by its Managing Partner, Mrs.V. Rajammal.	1. M/S.R.SATHISH KUMAR 2. K.BALAJI 3. M.CHANDRASEKARAN VS. 1.M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. K.M.AASIM SHEHZAD	05-02-2019	25-10-2021
32	Madras High Court	Chennai	CS. No. 342/2020	P1 - SONY MUSIC ENTERTAINMENT INDIA PVT. LTD. VS. R1 - JVKDS ENTERPRISES Re.by its Propx. M/s.P.Jesykaa R-2 ARUL TV R-3 KAVIN TV and 4 OTHERS	1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH VS. 1. M/S.WARAON & SAI RAMS 2. P.NEETHI KUMAR	02-12-2020	25-10-2021
33	Madras High Court	Chennai	CS. No. 534/2016	P1 - P.SELVAMANI, P-2 PALANI COTTON FABRICS rep.by its Managing Partner P.Selvamani VS. R1 - M/S.SYED IBRAHIM SON R-2 K.S.SAYED	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDHA MOHAN	10-08-2016	26-10-2021

Form 5

List of cases in which Case Management Hearing was held during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				IBRAHIM R-3 K.S.SAMSUDEEN	VS. 1. M/S.S.THIRUVENKATASWAMY 2. D.PRABHU MUKUNTH ARUNKUMAR		
34	Madras High Court	Chennai	CS. No. 262/2019	P1 – MAHALAXMI AND SONS Rep by its Managing partner R. Sumer Chand Bafna VS. R1 - PHOTON KATHAAS PRO PVT LTD Rep by its Directors R-2 VENKATARAMANAN Director, Photon Kathaas Production Pvt Ltd and 3 OTHERS	1. M/S.ARUNA GANESH 2. N. NAGARAJAN 3. S. VARUN BAFNA VS. 1. M/S.AAV PARTNERS	09-04-2019	26-10-2021
35	Madras High Court	Chennai	CS. No. 79/2011	P1 -AL ZAHARA PETROCHEMICALS LLC VS. R1 - M/S.LUBECON PETRO PRODUCTS PVT	1. MR.A.GANESH, LLC A LTD VS. 1. M/S.R.C.PAUL KANAGARAJ 2. K.SENDHILNATHAN 3. SOUNDER VIJAY ARUL RAM	02-02-2011	26-10-2021
36	Madras High Court	Chennai	CS. No. 822/2013	P1 – UNIMED TECHNOLOGIES LTD, REP BY ITS CONSTITUTED ATTORNEY MR SRIKANT NAHATA P-2 SUN PHARMACEUTICAL INDUSTRIES P-3 SUN PHARMACEUTICAL MEDICAL LTD VS. R1 - CADILA HEALTHCARE LTD R-2 ZYDUS HEALTHCARE LIMITED	1. M/S.ARUN.C.MOHAN 2. BRINDA MOHAN 3. S.SUBA SHINY VS. 1. M/S.C.DANIEL 2. GLADYS DANIEL	28-11-2013	26-10-2021
37	Madras High Court	Chennai	CS. No. 857/2015	P1 – SHREE MAHALAXMI ENTERPRISES, Rep.by uts Jt.Managing partner Yashumathi H.Doshi VS. R1 - CASA GRANDE PVT.LTD.	1. M/S.P.J.GEORGE 2. JACOB KURIAN 3. NAJEEB USMAN KHAN VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU	15-10-2015	26-10-2021
38	Madras High Court	Chennai	CS. No. 960/2015	P1 – MAHESH B.GOR AND ANOTHER P-2 S.KAMAKOTTI, REP. BY POA MR.MAHESH VS. R1 - FAIRDEAL SUPPLIES LIMITED REP. BY MANAGING DIRECTOR	1. M/S.SIVALINGA KESAVAN 2. Y.RAJEEVI 3. D.MURUGAN VS. 1. M/S.K.VASUKI 2. J.KUMARAN	17-12-2015	26-10-2021
39	Madras High Court	Chennai	CS. No. 759/2007	P1 – T.T.KRISHNAMACHARI & CO REP BY ITS PARTNER MR.T.T.RAGHUNATHAN P-2 T.T.K.HEALTHCARE LTD REP BY ITS DIRECTOR MR.K.VAIDYANATHAN VS. R1 -GODREJ AGROVET LIMITED	1. M/S BRINDA MOHAN 2. K.MUGUNTHAN VS. 1. M/S RAHUL BALAJI	28-08-2007	27-10-2021
40	Madras High Court	Chennai	CS. No. 407/2008	P1 – B KISHORE JAIN TRADING AS KHAZANA JEWELLERY VS. R1 - LAKSHMI GOLD KHAZAANAA REP BY ITS PROPRIETOR MR. NANJUNDI	1. M/S. BRINDA MOHAN VS. 1. M/S K.HARIHARAN 2. R.THIRUPURASUNDARI	16-04-2008	27-10-2021
41	Madras High Court	Chennai	CS. No. 453/2012	P1 - M/S.K.A.S.ZAINULABDIN & CO. REP.BY PARTNER M.K.SALEEM VS. R1 -P.MANICKA CHETTIAR R-2 P.M.PURUGESWARAN and 2 OTHERS	1. M/S.BRINDA MOHAN 2. S.SUBA SHINY 3. N.KARTHIKEYAN VS. 1. M/S.MURTHI & VASAN 2. M/S.K.V.SUBRAMANIAN ASSO	13-07-2012	27-10-2021

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List of cases in which Case Management Hearing was held during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
					3. M.A.ABDUL WAHAB		
42	Madras High Court	Chennai	CS. No. 759/2018	P1 – MAHA LEARNING EDUCATION PVT LTD Rep by is Managing Director, Mrs. Krishnaveni Kannan VS. R1 – MAHA LEARNING TAB INDIA Rep by its Partners, Mr. Mahesh Verma and Mrs. Deepti Verma. R-2 MAHESH VERMA R-3 DEEPTI VERMA and 5 OTHERS	1. M/S.N.P.VIJAY KUMAR VS. 1. M/S.M.NAVANEETHAKRISHNAN 2. M/S.R.VENKATESH 3. M.BALAJI	12-11-2018	27-10-2021
43	Madras High Court	Chennai	CS. No. 75/2021	P1 – M/S MRF LTD, Rep.by Senior Manager-Sales Planning Mr. George Samuel VS. R1 - POWERMAX RUBBER FACTORY R-2 POWERMAX TYRE,	1. M/S.MADHAN BABU VS. 1. MR.G.N.SHUGUMAR 2. T.K.RAJESH 3. S.RAMESH	25-02-2021	28-10-2021
44	Madras High Court	Chennai	CS. No. 98/2013	P1 – M/S. ALPHA COMMERCIALS VS. R1 -MR.A.M.FAROOK R-2 M/S.A.K.R. VIJAYPAAR LTD REP.BY MRS. M.D MR.A.M.FAROOK and 4 OTHERS	1. M/S.T.DHANASEKARAN 2. A.AGILESH VS. 1. M/S.K.SAKTHIVEL 2. S.VIJAYAKUMAR 3. P.GAJENDRA BABU	19-02-2013	28-10-2021
45	Madras High Court	Chennai	CS. No. 535/2013	P1 - M/S. WALDEMAR LINK GMBH AND CO. REP.BY ITS POWER AGENT MR.ARAVINDAN P-2 M/S. WALDEMAR LINK INDIA P.LTD VS. R1 - HOSPITAL EQUIPMENT CORPORATION REP.BY ITS MANAGING DIRECTOR K.GIRIBALAN R-2 K.GIRIBALAN R-3 RADHA GIRIBALAN	1. J.SIVANANDARAAJ 2. KOCHHAR AND CO 3. V.SANKARANARAYANNA VS. 1. M/S.S.GOPALAKRISHNAN 2. S.JEROME 3. P.ANANDA RAO	06-08-2013	28-10-2021
46	Madras High Court	Chennai	CS. No. 635/2019	P1 - K.GIRIBALAN, BBC Homes P-2 RADHA GIRIBALAN VS. R1 – M/S.WALDEMAR LINK INDIA PVT.LTD. Rep.by its Aravindan M/D.	1. M/S.S.GOPALAKRISHNAN 2. G.VENKATESWARAN 3. S.JEROME VS. 1. M/S.V.SANKARANARAYANAN 2. P.V.SABARIDAS 3. N.SENTHIL KUMAR	01-11-2019	28-10-2021

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS. 694/2019	P1 – MR.M.ANEES AHMED Rep.by its Propr. M/s.Ambur Star Briyani VS. R1 - B.FIRDOUS AHMED Sole Propr. Star Ambur Briyani, Anna Nagar West Extn. R-2 B.FIRDOUS AHMED, Kilpauk and 5 OTHERS	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS.	04-12-2019		01-10-2021		Dismissed with liberty			
2	Madras High Court	Chennai	CS. 310/2020	P1 – M/S DREAM WARRIOR PICTURES Rep.by its Partner S.R.Prabhu VS. R1 - M/S.STRAIGHT LINE CINEMAS Rep.by its Propr. Sudhir V.K.	1.DR.S.S.SWAMINATHAN 2. RA.SRIVIDHYA 3. P.M.VIJAYAKUMAR VS. 1. MR.STANLEY JOHN 2. M/S.MOHAMMED SIYAD	09-11-2020		01-10-2021		Allowed with Cost			
3	Madras High Court	Chennai	CS. 19/2003	P1 – S.V.S.OIL MILLS,, REP.BY ITS PARTNER, S.V.CHANDRAPANDIAN VS. R1 - .M/S.S.V.N.AGRO REFINERIES R-2 S.V.NATESAN	1. M/S.GLADYS DANIEL VS. 1. T.N.RAJAGOPALAN 2. P.C.N.RAGUPATHY 3. N.R.SRINATH	09-01-2003		04-10-2021		Decreed			
4	Madras High Court	Chennai	CS. 236/2007	P1 – HEALTH AND GLOW PVT,LTD., REP.BY ITS AUTHORIZED SIGNATORY VS. R1- DHIREN KRISHNA PAUL R-2 DR PBS HEALTH AND GLOW CLINIC, PVT., LTD.	1. M/S PRAVIN ANAND 2. BINNY KALRA 3. G.K.MUTHU KUMAR VS. 1. M/S MAHA ASSOCIATES 2. R.SUBRAMANIAM 3. S.RAVEKUMAR	23-03-2007		04-10-2021		Decreed			
5	Madras High Court	Chennai	CS. 389/2011	P1 – TIDEL PARK LIMITED., REP. BY ITS MANAGING DIRECTOR VS. R1 - M/S.ARKAY ENERGY (RAMESWARAM) LIMITED R-2 M/S.IND-BHARATH POWER INFRA LIMITED	1. M/S.KING AND PARTRIDGE VS. 1. M/S.ANIRUDH KRISHNAN 2. KEERTHIKIRAN 3. CHELLA VISALAKSHI	06-06-2011		20-10-2021		Decreed			
6	Madras High Court	Chennai	CS. 506/2019	P1-MR.C. RATHNAM P-2 REZOO JAMES JOSEPH and 2 OTHERS VS. R1 - GREEN AVENUE HOMES AND GARDENS, Rep.by its Propr.D.Dhinakaran R-2 SUBASH CHAND JAIN and 6 OTHERS	1. M/S. S.S. RAJESH 2. UMAMAHESWARI GANESH 3. M.S.VINCY PRISCILLA VS. 1. M/S.SANGAR MURALI 2. E.C.RAMESH 3. E.INDHUMATHI	27-08-2019		20-10-2021		Allowed with Cost			
7	Madras High Court	Chennai	CS. 664/2019	P1 – MS.ETRENITY DEVELOPERS PVT. LTD, REP. HEREIN BY MR.AVINASH	1. M/S.A.GUNASEELAN 2. K.RAM KUMAR	20-11-2019		21-10-2021		Dismissed with Cost			

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				PRABHU, AUTHORISED SIGNATORY AND DIRECTOR VS. R1 - MR.V.V.VENKATESH R-2 DR. UMA RAMESH	VS. 1. M/S.M.SRIDHAR 2. S.MOHAN KUMAR 3. M/S.R.PARTHASARATHY								
8	Madras High Court	Chennai	CS. 111/2021	P1 – CADILA HEALTHCARE LTD, REp.by its Auth.Sign.Hiren Trivedi VS. R1 - MORPEN LABORATORIES LTD,	1. M/S.T.SAI KRISHNAN 2. BITIKA SHARMA 3. R.SARAVANAN VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. B.MADHAN BABU	18-03-2021		21-10-2021		Ordered			
9	Madras High Court	Chennai	CS. 669/2019	P1 – GOLD STAR LINE LIMITED, Rep.by its POA Holder Gopakumar Chandrasekaran P-2 STAR SHIPPING SERVICES (I) PVT.LTD., Rep.by its Power of Attorney Mr.Babu Pradeep VS. R1 - R.P.NEXUS WORLDWIDE PVT.LTD. Rep.by its M/D. R-2 SHAHI EXPORTS PVT. LTD. And 2 OTHERS	1. M/S.JOY THATTIL ITTOOP 2. BIJISH B.TOM 3. K.M.ANAND VS. 1. M/S.K.BIJAI SUNDAR 2. M/S.P.GIRIDHARAN 3. DOMINIC S.DAVID	25-11-2019		21-10-2021		Ordered			
10	Madras High Court	Chennai	CS. 551/2018	P1 - MR. G. RAJENDRAN., VS. R1 – M/S. RATHNA STORES., Rep by its Managing Partner P.S. Sivaperumal R-2 M/S. HOTEL SIVAPRIYA., and 4 OTHERS	1.M/S.S.UMAMAHESWARARI 2. DR.S.S. SWAMINATHAN 3. RA. SRIVIDHYA VS. 1. MR.SAMUEL RAJA	07-08-2018		22-10-2021		Allowed			
11	Madras High Court	Chennai	CS. 299/2020	P1 – AQUA PUMP INDUSTRIES Rep. by its Managing Partner, Ramaswamy Kumaravelu P-2 AQUA SUB ENGINEERING VS. R1 - ASHOK KUMAR JAISWAL R-2 ARRYAN FUTURE AQUA ENGINEERING PVT. LTD.	1. M/S.C.DANIEL 2. GLADYS DANIEL VS.	03-11-2020		25-10-2021		Partly allowed			
12	Madras High Court	Chennai	CS. 654/2014	P1 – SHREE VARI VILLAS PVT.LTD. REP.BY M/D. P.SUKUMARAN VS. R1 - NALINI SUNDARARAMAN R-2 S.SUNDARARAMAN R-3 MADAN CHANDER	1. M/S.G.B.SABARI DAS VS. 1. M/S.WARAON AND SAI RAMS	13-10-2014		26-10-2021		Decreed			
13	Madras High Court	Chennai	CS. 191/2011	P1 - M/S.LION DATES IMPEX PRIVATE LTD.,REP. BY ITS MANAGING DIRECTOR P.PONNUDURAI VS. R1 - M/S.MURUGAN AND CO.,	1. M/S.GMS LAW ASSOCIATES VS. 1. M/S.P.C.N.RAGHUPATHY 2. N.R.SRINATH	16-03-2011		27-10-2021		Decreed			
14	Madras High Court	Chennai	CS. 67/2021	P1 - SUN PHARMACEUTICAL INDUSTRIES LTD. VS. R1 - INDKUS NEXA R-2 INDO	1. M/S.RAJESH RAMANATHAN, 2.	23-02-2021		28-10-2021		Decreed			

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				HIMALIYAN HERBS INC.,	S.SRIRAMAN 3. S.DIWAKAR VS. 1. M/S.R.SATHISH KUMAR 2. R.GOPIKA 3. S.MUTHU KUMAR								
15	Madras High Court	Chennai	CS. CD. 30/2021	P1 – KACHING SOFTWARE PRIVATE LIMITED, REP.BY ITS DIRECTOR, MR.SHIV SHANKAR GANESH VS. R1 - KACHING SHOPSMART PRIVATE LIMITED,	1. ANIRUDH KRISHNAN AT 2. ADARSH SUBRAMANIAN 3. SHIVA VS.	03-02-2021		28-10-2021		Decreed			

Form 7**Summary of Commercial Cases during the month of OCTOBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	845	12	43	814

OCTOBER 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of OCTOBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of OCTOBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 97/2020	THE WATER BASE LIMITED PB NO.4902, NO.22, SADASIVAM STREET, GOPALAPURAM, CHENNAI 600 086 NOW PRESENT HAVING OFFICE ADDRESS AT THAPPAR HOUSE, NO.37, MONTIETH ROAD, EGMORE, CHENNAI 600 008 REP. BY ITS COMPANY SECRETARY AND AUTHORIZED PERSON MR.R.ACHUTHAN VS M/S.KAP(INDIA) PROJEECT AND CONSTRUCTION PRIVATE LIMITED NISHAT KURAICHIRA, THRISSUR 680 006. REP. BY ITS MANAGING DIRECTOR, K.V.MOHAMED ZAKIR.	SAUNDARARAJA APPA RAJAN M/S.T.M.PAPPIA H	21-02-2020		04-10-2021	591	CONTESTED			
2	High Court Commercial Appellate	Chennai	OSA. 43/2020	M/S.GEMINI FILM CIRCUIT REP .BY ITS MANAGING PARTNER, MR.A.MANO HAR PRASAD 28 NEW BANGARU VOLONY, WEST K.K.NAGAR, CHENNAI-78 & 7 OTHERS VS M/S.VENKATESWARA FINANCIERS HYDERABAD PRIVATE LIMITED, REP.BY ITS MANAGING DIRECTOR MR.A.VENKATESH REDDY, H.NO.8-2-269/S/90, PLOT NO. 90 SAGAR CO-OPERATIVE HOUSING SOCIETY, ROAD NO. 2 BANJARA HILLS, HYDERABAD-500034 & 1 OTHER	M/S.P.VALLIAPPAN M/S.M.BALAJI	03-01-2020		22-10-2021	658	CONTESTED			

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
3	High Court Commercial Appellate	Chennai	OSA. 2/2020	K.Dhanasekar VS THE UNION OF INDIA REP BY ITS GENERAL MANAGER SOUTHERN RAILWAY PARK TOWN CHENNAI 600003. & 4 OTHERS	Mr.Naveen Kumar Murthi Mr.P.T.Ramkumar	06-01-2020		27-10-2021	660	SETTLED			
4	High Court Commercial Appellate	Chennai	OSA CAD. 71/2021	CHAKRI CHIGURUPATI PROPRIETOR SRI KANAKA DURGA CHALANA CHITRA NO.8-3-973/1, SRI DURGA SPLENDOR, 1ST FLOOR, SRINAGAR COLONY, HYDERABAD - 500 073. VS SPM ARTS LLP REP BY ITS DESIGNATED PARTNER SANJAY KUMAR LALWANI NO.66B SEEYALAM, 1ST F1, 1ST FLOOR, VILLIVAKKAM, CHENNAI 600 049. & 5 OTHERS	S.SIVARAMAN MOHANDAS PAI	27-08-2021		04-10-2021	38	SETTLED			
5	High Court Commercial Appellate	Chennai	OSA CAD 90/2021	VS ECOMMERCE VENTURES (P) LIMITED, REPRESENTED BY ITS DIRECTOR, V.S.AATHITIYAN, 40/8, INDIRA GANDHI STREET, PALAYAPALLAYAM, ERODE - 638 011. VS KAVITHALAYAA PRODUCTIONS (P) LIMITED, NEW NO.9, LAMBETH AVENUE, (OFF. BAWA STREET) ABHIRAMAPURAM, CHENNAI - 600 018.	M/S.R AND P PARTNERS	06-10-2021		21-10-2021	15	CONTESTED			

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	High Court Commercial Appellate	Chennai	OSA CAD 91/2021	ARUMUGAM RAJENDRA BABU S/O.MR.ARUMUGAM, NO.20F, VASU APARTMENTS, 92ND STREET, 18TH AVENUE, ASHOK NAGAR, CHENNAI-600083 VS ASHOK LEYLAND LIMITED REP.BY ITS MANAGING DIRECTOR NO.1 SARDAR PATEL ROAD GUINDY, CHENNAI- 600032 & 4 OTHERS	S.P.VIJAYARAGAN	06-10-2021		22-10-2021	16	SETTLED			
7	High Court Commercial Appellate	Chennai	OSA CAD 88/2021	BANQUE CANTONALE DE GENEVE, HAVING ITS OFFICE AT CASE POSTALE 2251, 1211 GENEVE 2, REPRESENTED HEREIN BY ITS POWER OF ATTORNEY AGENT V.PADMANABHAN. VS OWNERS AND PARTIES INTERESTED IN THE VESSEL M.V.POLARIS GALAXY, HAVING IMO 9339648, NOW LYING AT THE OUTER ANCHORAGE OF THE PORT OF TUTICORIN (V.O. CHIDAMBARANAR PORT), TUTICORIN - 628 004 REPRESENTED HEREIN BY ITS MASTER.	M/S.S.RAGHUNATHAN M/S.DEEPIKA MURALI	05-10-2021		28-10-2021	23	CONTES TED			
8	High Court Commercial Appellate	Chennai	OSA CAD 66/2021	M/S.LYCA PRODUCTIONS PVT LTD REP. BY ITS DIRECTOR, MR.NEELAKANT NARAYANPUR, NO.55, VIJAYARAGHAVA ROAD, T.NAGAR, CHENNAI 600 017 VS S.SHANKAR S/O.MR.SHANMUGAM, NO.5/115, ASHOK STREET, BHARATHI AVENUE, INJAMBAKKAM, CHENNAI 600 115.	M/S.R.PRABHAKARAN D.SAI KUMARAN	23-08-2021		28-10-2021	66	SETTLED			

Form 6

Contested commercial cases disposed during the month of OCTOBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
9	High Court Commercial Appellate	Chennai	OSA CAD 65/2021	M/S.LYCA PRODUCTIONS PVT LTD REP. BY ITS DIRECTOR, MR.NEELAKANT NARAYANPUR, NO.55, VIJAYARAGHAVA ROAD, T.NAGAR, CHENNAI 600 017 VS S.SHANKAR S/O.MR.SHANMUGAM, NO.5/115, ASHOK STREET, BHARATHI AVENUE, INJAMBAKKAM, CHENNAI 600 115.	M/S.R.PRABHAKARAN D.SAI KUMARAN	23-08-2021		28-10-2021	66	SETTLED			
10	High Court Commercial Appellate	Chennai	OSA CAD 68/2021	C. PRAKASH PROPRIETOR OF M/S. SRI KUMARAN, CD, COLLECTIONS AND ELECTRONICS, NEW NO.3, OLD NO.8, AR. CAUVERY ENCLAVE, F2, 1ST FLOOR, NGO COLONY, 3RD ST, VADAPALNI CHENNAI - 600 026 VS S.N. MEDIA NO.13, CLEMENS ROAD, PURASAWAKKAM, CHENNAI - 600 007 & 2 OTHERS	M/S. M.V. SWAROOP M/S. B. ARVIND SREVATSA	24-08-2021		29-10-2021	66	CONTES TED			

Form 7**Summary of Commercial Cases during the month of OCTOBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	123	21	10	134

OCTOBER 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of OCTOBER 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of OCTOBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of OCTOBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of OCTOBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11